

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4126
ANSWERED ON 12TH DECEMBER, 2019

INSTITUTE OF DRIVING TRAINING AND RESEARCH

4126. SHRI SHYAM SINGH YADAV:
SHRI SELVAM G.:
SHRI DHANUSH M. KUMAR:
SHRI SOYAM BAPU RAO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to introduce a scheme for setting up of Institute of Driving Training and Research (IDTR) in various parts of the country and if so, the details thereof along with the locations where IDTR are already located and proposed to be set up in the country, State-wise;
- (b) whether the Government has any mechanism to assess the performance of IDTR and if so, the details and the outcome thereof;
- (c) whether the Government has identified places where IDTR has to be set up and if so, the steps taken by the Government to get the land for the purpose;
- (d) whether the Union Government is extending financial assistance to the State Governments to implement this scheme and if so, the details thereof; and
- (e) the details of States found misusing funds along with the action taken in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry of Road Transport & Highways has implemented scheme of setting up of Institute of Driving Training & Research (*erstwhile Driving Training Institute*) since 10th Five year Plan period. So far, total 30 IDTRs (*including erstwhile DTIs*) have been sanctioned. State-wise details and location of the same is given at **Annexure**.
- (b) Ministry of Road Transport & Highways has engaged Central Institute of Road Transport (CIRT), Pune as executing agency under the scheme of Institute of Driving Training & Research (IDTR). The progress of setting up of IDTR and its performance is accessed by the Ministry through CIRT, Pune. Review meetings are also held by the Ministry with the State Governments and CIRT, Pune from time to time.

(c) Proposals for setting up of IDTR are received from the States/UTs. As per provisions of the scheme, the responsibility of arrangement of land for setting up of IDTR rests with the State Government.

(d) During the 14th Financial Cycle, the Ministry of Road Transport & Highways provides 100% of the capital investment i.e. civil construction, workshop equipment and vehicle & Simulator subject to maximum of Rs.18.50 Crore for setting up of IDTR .

(e) No incident related to misutilisation of funds has been reported till date with reference to IDTR scheme.

ANNEXURE TO LOK SABHA UNSTARRED QUESTION NO. 4126 FOR ANSWER ON 12-12-2019 ASKED BY SHRI SHYAM SINGH YADAV:, SHRI SELVAM G.,SHRI DHANUSH M. KUMAR: AND SHRI SOYAM BAPU RAO: REGARDING “INSTITUTE OF DRIVING TRAINING AND RESEARCH”.

IDTR (including erstwhile DTIs) sanctioned by the Ministry of Road Transport & Highways.

Sl.No.	Sates/UTs	IDTR location
1	Andhra Pradesh	Vijayawada
		Dasri
2	Assam	Dispur
3	Bihar	Aurangabad
4	Chhattisgarh	Naya Raipur
5	Haryana	Rohtak
		Bhiwani
6	Himachal Pradesh	Mandi
		Sarkaghat
7	Jammu & Kashmir Region	jammu
8	Jharkhand	Jamshedpur
9	Karnataka	Bellary
10	Kerala	Eddappal
11	Madhya Pradesh	Indore
12		Chhindwara
13	Maharashtra	Pune
		Lature
		Nagpur
14	Manipur	Imphal
15	Nagaland	Dimapur
16	Odisha	Jajpur
17	Rajasthan	Rajsamand
18	Sikkim	Pakyong
19	Telangana	Karimnagar
20	Tripura	Agartala
21	Uttar Pradesh	Kanpur
		Rai Braili
22	Uttarakhand	Dehradun
23	West Bengal	Jassore
24	Delhi	Sarai Kale Khan
Total		30 Nos.

Note: *Including erstwhile 12 DTIs
